

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(CAA)-19(PB)/2018

IN THE MATTER OF:

Sabre Technet Pvt. Ltd. & Adcom Services
Private Limited

.... APPLICANT / PETITIONER

SECTION:

Under Section 230-232 of the Companies Act

Order delivered on 10.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS:

For the Applicant/Petitioner : Mr. Soughat Sinha, Adv.
For the OL, Delhi : Mr. Shubham Pandey, Adv. for Mr. Amish
Tandon, Adv.
For the ITD : Ms. Easha Kadian for Ms. Lakshmi Gurung,
Standing Counsel for ITD

ORDER

RD report is not available on the record. Bench Officer has informed that on account of wrong CP Number the file is not traceable. The office is directed to do the needful.

List for further consideration on 28.09.2018.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S.K. MOHAPATRA)
MEMBER(TECHNICAL)